

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 282/2016	For Hearing	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Ratakonda Murali
Khaitan & Co.

Advocate for Petitioner

[Signature]

ORDER

Counsel for petitioner is present. He requested time to furnish information as per direction of the Tribunal dated 6/09/2017. List it on 5/10/2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)